Brief profile of Mr. Ravindra Chaturvedi

Mr. Ravindra Chaturvedi is a Fellow Chartered Accountant (FCA) and a registered Insolvency Professional with over 30 years of industry expertise prior to being appointed as Technical Member with Hon'ble NCLT.

His expertise encompasses varied fields including advisory on stressed asset management, forensic audit, direct tax cases, resolution processes, restructuring and litigations. Due to his strategic insights and foresights, he has been a trusted advisor to financial institutions strategizing merger and acquisition, business valuations, and due diligence processes.

He has deep knowledge of legal frameworks and extensive experience in legal advisory, particularly in matters related to insolvency, dispute resolution, handled mediation cases and regulatory compliance. He has been closely associated as an advisor to government agencies and regulatory bodies like EOW and worked with public sector banks, non-banking financial institutions, asset reconstruction companies and Public Companies across sectors like Steel, Power, Textile, and Finance.

Committed to corporate excellence and community welfare, he continues to be a respected individual with expertise in insolvency, finance, and legal advisory.